

(c) the details of cash reserves with CIL.

(d) whether it is a fact that CIL is in consultation with US for acquiring latest technology for mining; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) As per the draft Report of the Working Group on Coal and Lignite set up for formulation of Twelfth Five Year Plan, the indigenous availability of coal is projected to increase from 554 million tonnes in 2011-12 (BE) to 795 million tonnes in 2016-17 provided requisite land is available for coal mining and all other clearances are obtained in time. The contribution from CIL may increase from 440 million tonnes in 2011-12 (RE) to 615.00 million tonnes in 2016-17. The total plan outlay proposed for Ministry of Coal for Twelfth plan as per the draft Report of the Working Group is Rs. 74,824.02 crores. Besides this ad-hoc provision of Rs. 25,000 crores has been made for acquisition of coal assets abroad by CIL and Rs. 10,000 crore for development of coal blocks in Mozambique.

(b) At present 149 coal projects, with an ultimate capacity of 452.96 Mty. are under various stages of implementation. An output of 224.89 Mt. is envisaged from 92 projects during 2011-12. By the end of Twelfth Plan i.e. 2016-17 104 nos. of projects are envisaged to contribute to the tune of about 327.39 Mt. of coal.

Further, 29 coal projects, which are at present are under various stages of formulation and approval, are envisaged to contribute additional 81.49 Mt. by the end of Twelfth Plan.

(c) Fixed deposits lying with Banks as on 31.12.2011 is Rs. 54347.99 crores.

(d) and (e) At present there is no proposal in CIL for deployment of latest technology for mining coal in collaboration with US.

Coal scam in North East

1261. SHRI BAISHNAB PARIDA: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that CBI has busted a coal scam in the North-East;

(b) if so, the details thereof;

(c) whether it is also a fact that pilferage of subsidized coal allocated to Assam and Nagaland was incurring a huge loss to Government exchequer; and

(d) what effective steps Government is taking to plug the loopholes and bring the guilty to book?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASH BAPU PATIL): (a) to (c) Government is not aware of any coal scam in the North East. The State Government of Assam and Nagaland were supplied coal through their nominated agencies at notified price under Fuel Supply Agreement (FSA).

During an investigation, in a complaint of diversion of coal, it has been found that the coal meant for the State of Nagaland booked through rail was eventually diverted to destinations in the State of Punjab. So far as officials of North Eastern Coalfields are concerned, no procedural lapses could be detected from the documents verified.

(d) The steps taken to curb irregularities include:-

- i) Recommending punitive action against employees, who are found to have committed misconduct as defined in CDA Rules/certified standing orders or who have been convicted on criminal charges by a judicial trial.
- ii) Undertaking System Improvement studies and recommending system improvement measures for implementation including rationalization of existing manuals/service Rules of the company.
- iii) Reviewing and overseeing the implementation of Integrity Pact and sensitizing the management for adopting the Standard Operating Procedure circulated by the Central Vigilance Commission (CVC).
- iv) Improving vigilance administration by leveraging technology:
- v) Curbing malpractices by increasing transparency through effective use of Website and bringing about accountability in the discharge of duties and in public dealings.
- vi) Identifying sensitive posts for effective compliance of directives of CVC on rotation/transfer of personnel working in sensitive posts.
- vii) Preparation of Agreed list as well as list of Officials with Doubtful Integrity (ODI).

Strike by coal personnel in Telangana region

†1262. SHRI MOTI LAL VORA: Will the Minister of COAL be pleased to state:

(a) whether Government is aware that power generation capacity of 4,000 megawatt of NTPC was affected due to strike by coal personnel in Telangana region in October, 2011;

(b) whether the attention of Government has been drawn towards a Statement made by CMD of NTPC according to which generation capacity can be increased by 10 to 15 per cent if coal is available in adequate quantity;

(c) whether NTPC requires 1,640 lac tonne of coal during 2011-12; and

(d) if so, the steps being taken by Government to make unabated supply of coal to NTPC?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) NTPC has reported that they have the total coal based

†Original notice of the question was received in Hindi.